

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.Ind- 3603/9/HDB/2017
NAME OF THE COMPANY	Chiral Bio Sciences Ltd
NAME OF THE PETITIONER(S)	Mylan Laboratories Ltd
NAME OF THE RESPONDENT(S)	Chiral Bio Sciences Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. SAROJ - along with	Advocate	in box Qualab associated.	com Saraj
Secure Bagamanion		7848197041	
Kajal Kumaij		9908060875	tojst

Counsel for Respondent(s):

Name of the Couns	el(s) Des	ignation E-r	nail & Telephone No	Signature
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ORDER

Heard, Ms.B.Saroj and Ms.Kajal Kumari, Learned Counsels for the Petitioner requests some more time to comply with objections raised by the Registry.

Case is posted to 27-10-2017.

Member (T)

Member (J)

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